

उच्च न्यायालय छत्तीसगढ़, बिलासपुर

अधिसूचना

क्रमांक 5862 /चेकर
तीन-6-7/2000

बिलासपुर, दिनांक 05.05.2022

दण्ड प्रक्रिया संहिता, 1973 (सन् 1974 का अधिनियम क्रमांक -2) की धारा 11 की उपधारा (2) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए तथा अपनी पूर्व अधिसूचना क्रमांक 7794 तीन-6-7/2000 दिनांक 27-07-2019 को अतिष्ठित करते हुये, उच्च न्यायालय छत्तीसगढ़, बिलासपुर कु. पारूल श्रीवास्तव., अतिरिक्त मुख्य न्यायिक मजिस्ट्रेट, रायपुर को विधि और विधायी कार्य विभाग, छत्तीसगढ़ शासन की अधिसूचना क्रमांक डी-2262/21-ब/छ.ग., दिनांक 19 सितम्बर 2001 द्वारा सम्पूर्ण छत्तीसगढ़ राज्य की सीमाओं के लिये भ्रष्टाचार निवारण अधिनियम 1988 (सन् 1988 का अधिनियम क्रमांक-49) के अध्याय 3 में वर्णित अपराधों को छोड़कर ऐसे अपराधी जिनका अन्वेषण दिल्ली विशेष पुलिस स्थापना अधिनियम 1946 के अधीन विशेष पुलिस स्थापना केन्द्रीय अन्वेषण ब्यूरो द्वारा किया गया हो, की जांच एवं विचारण हेतु (सी.बी.आई मामलों के लिये विशेष रूप से) निर्मित विशेष न्यायिक मजिस्ट्रेट के न्यायालय का उनके द्वारा कार्यभार ग्रहण करने के दिनांक से पीठासीन अधिकारी के रूप में नियुक्त किया जाता है ।

न्यायालय का मुख्यालय रायपुर में रहेगा ।

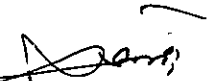
No. 5862 /Checker
pIII-6-7/2000

Bilaspur, dated the 05-05-2022

In exercise of the powers Conferred by sub-Section (2) of Section 11 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), and in supersession of its Notification No. 7794/III-6-7/2000, dated 27-07-2019 the High Court of Chhattisgarh, Bilaspur appoints Ku. Parul Shrivastava, Additional Chief Judicial Magistrate, Raipur to be the Presiding Officer of the Court of Special Judicial Magistrate, (specially for C.B.I. Cases) established by the Government of Chhattisgarh vide Law and Legislative Affairs Department Notification No. D/2262/21-B/C.G., dated 19th September 2001 for the whole areas of Chhattisgarh State for enquiry and trial of offences investigated by the Special Police Establishment, Central Bureau of Investigation under the Delhi Special Police Establishment Act, 1946 except those specified in Chapter-III of the Prevention of Corruption Act, 1988 (49 of 1988) with effect from the date of his assumption of charge of her office.

The Headquarter of the Court shall be at Raipur.

BY ORDER OF THE HIGH COURT


(Arvind Kumar Verma)
Registrar General


Endt. No 5863/Checker
III-6-7/2000

Bilaspur, dated the 05-05-2022

Copy forwarded to :-

1. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
15. Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
16. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantrayala, Atal Nagar Raipur *for information.*
18. I/c Registrar (Computerization)-Cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
19. The District and Sessions Judge, Balod, Balodabazar, Balrampur Headquarter at Ramanujganj, Bastar at Jagdalpur, Bemetara, Bilaspur, Dakshin Bastar Dantewara, Dhamtari, Durg, Janjgir-champa, Jashpur, Kabirdham (Kawardha), Kondagaon, Korba, Koriya (Baikunthpur), Mahasamund, Mungeli, Raigarh, Raipur, Rajnandgaon, Surajpur, Surguja at Ambikapur & Uttar Bastar Kanker, for information.
20. The all Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
21. The Additional Registrar (Judicial/ Administration/ D.E.& E./Works/Vigilance) High Court of Chhattisgarh, Bilaspur, *for information.*

22. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
23. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
24. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
25. The Superintendent of Police, Government of India, Central Bureau of Investigation ACB/SPE/H.No./1794/1, New Adarsh Colony, MR-4 Road, Jabalpur (M.P.). *for information.*
26. Superintendent of Police, Establishment Special Police, C.B.I. Near Commissioner Office, Raipur, *for information.*
27. The Joint Director & Special I.G.P., Central Bureau of Investigation, Government of India, C.G.O. Complex, Block No. 3, Lodhi Road, New Delhi, *for information.*
28. The Deputy Registrar (Confidential), High Court of Chhattisgarh Bilaspur, *for information.*
29. Ku. Parul Shrivastava, Additional Chief Judicial Magistrate, Raipur, *for information & necessary action.*
30. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
31. *In-charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official web-site of this High Court.*


(Arvind Kumar Verma)
Registrar General

05.05.2022